

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated ____ March, 2017

No. HCM.II/129/2013-Estt/ It is hereby notified that the earlier Notice Inviting Quotation (N.I.Q) vide No.HCM.II/129/2013-Estt/670 dated the 2nd March, 2017 and the Extension N.I.Q vide No. HCM.II/129/2013-Estt/771 dated the 10th March, 2017 relating to "Catering to all necessary printing needs" **stands cancelled** since there was only one firm that bid for the above mentioned N.I.Q.

By Order,


REGISTRAR GENERAL

Memo No. HCM.II/129/2013-Estt/ 1034A

Dated 27th March, 2017

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
2. The Director, Directorate of Information and Public Relations, Lower Lachumiere, Shillong, with a request to cause publication of the same, in two local newspapers (one English and one Khasi).
3. The Systems Analyst for uploading in the Official Website.
4. Office Notice board.
5. Accounts Section.
6. Office File.


REGISTRAR GENERAL